Amount released for Irrigation Project of Uttar Pradesh

1368. SHRI ANAND PRAKASH GAUTAM: Will the PRIME MINISTER be pleased to state;

- (a) whether it is a fact that a small amount has been allocated for irrigation purposes in the Seventh Five Year Plan for Uttar Pradesh in spite of the fact that there is acute shortage of irrigation Resources and the targets of Sixth Plan has not been achieved;
- (b) what is the amount proposed to be released for irrigation projects in Uttar Pradesh under the Seventh Five Year Plan; and
- (c) what are the centrally sponsored irrigation projects that have been taken up during the first year of Seventh Five Year Plain:

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT PANJA): (a) No. Sir.

- (b) Central assistance is released to the State in the form of block loans and block grants and is not related to schemes of a particular sector such as for Irrigation Projects. As such the question of amount propos-
- ed to be released for irrigation projects does not arise. There is a provision of Rs. 1932 crore, for Major Medium and Minor Irrigation projects in the Seventh Five Year Plan of the State.
- (c) Under Major & Medium Irri gation Programme, there is no Cen trally Sponsored Scheme. However, under Minor Irrigation Sector, the Centrally sponsored projects taken up during 1985-86 (first year of 7th Five Year Plan) in the country are indicated below:
 - 1. Strengthening of ground water and surface water (Minor Irrigation) organisation ini the States/ U.Ts.

- 2. Encouraging irrigation through the use of sprinklers, drip irrigation systems, hydrams, water tur bines, Man and animal operated pumps for small and marginal far mers.
- 3. Pilot scheme for rectification cum demonstration of disel pumpsets.

Misuse of Foreign Contributions

- @1369. SHRI RAMANAND YADAV: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are aware that the foreign contributions am ounting crores of rupee_s flowing into India every year are being used to promote fundamentalism, social un rest in tribal areas, to create com munal riots and caste riots, for the conversion of innocent persons in different religious faiths and also to help to destabilize the country; and
- (b) if so, what is the exact am ount of foreign contribution flowing into India every year and what are the names of the organisations—so cial, religious and individuals which have received foreign contribution and the steps Government have taken to curb the use of foreign money for the destabilization of the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Foreign contribution received by the associations in India for educational, cultural, economic. religious and social programmes is regulated under the Foreign Contribution (Regulation) Act, 1976. Close watch is being kept on activities of the associations receiving foreign contribution.

- (b) The amount of foreign contribution received by various organisations in India during the years 1&80, 1981 and 1982 is about Rs. 209 crores, Rs. 230 crores and Rs. 233 crores respectively. A number of organisations
- (©Previously Unstarred Question 1120 transferred from 6-5-86.